

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.60/1464/2017

Date of decision: 08.12.2017

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

Dr. Harsh Batra, Principal, Government College of Education, Sector-20 D, Chandigarh, resident of H. No.275, Sector 12-A, Panchkula, aged about 57 years (Category A).

**... APPLICANT
VERSUS**

1. Chandigarh Administration through its Education Secretary, Department of Education, Additional Deluxe Building, Sector-9, Chandigarh.
2. Director, Higher Education, Chandigarh Administration, 3rd Floor, Deluxe Building, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Sharad Agarwal, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing for some time and realizing that applicant cannot file this O.A. before six months of submitting the representation to the respondents in view of Section 21 of Administrative Tribunal Act, 1985, learned counsel seeks permission to withdraw this O.A. to await decision on representation of the applicant.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 08.12.2017

Place: Chandigarh.

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